

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**DFR NO. 2171 OF 2016**

**Dated: 10<sup>th</sup> June, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:-**

<b>Sasan Power Ltd.</b>	<b>...Appellant(s)</b>
<b>Versus</b>	
<b>Central Electricity Regulatory Commission &amp; Ors.</b>	<b>...Respondent(s)</b>

Counsel for the Appellant (s)	:	Mr. Amit Kapur
Counsel for the Respondent(s)	:	

**ORDER**

On being mentioned, we have heard Mr. Amit Kapur, learned Counsel appearing on behalf of the Applicant in DFR No. 2171 of 2016.

Issue notice to all the Respondents returnable on 13.06.2016. Dasti, in addition, is permitted.

List the matter on **13.06.2016.**

**(I.J. Kapoor)**  
**Technical Member**  
mk/jps

**(Justice Ranjana P. Desai)**  
**Chairperson**